NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/2017

NAME OF THE PETITIONER

: BEST HOISERY PROCESSING PVT LTD

UNDER SECTION

2.

: 560(6)/252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

F. Ashokapathy

B. Sarath baby
for Roc, coinbaton

Coursel for Respondent. B. Saka

ORDER

Mr. G. Ashokapathy, Counsel for Petitioner present. Mr. B. Sarath Babu, Counsel for RoC also present. Counsel for the Petitioner is directed to pay Rs.20,000/- towards remuneration of the Chartered Accountant to the Office of the Official Liquidator. Heard. Reserved for orders.

-Sd-

MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)